NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

EW DELHI

CORAM:

C.P NO. 67(ND)/2015 CA NO.

PRESENT: SH. R.VARDARAJAN Hon'ble Member (J)

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.08.2016

NAME OF THE COMPANY:

Mrs. Swagteeka Patel

Vs.

M/s. Prime Time Research Media Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Priya Pathania, Advocate for Petitionen wings

2. Swaget ceka Party, Alwate Petitionen Swagetreke

3 Shashi Mishau, Advocate Respondents

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ORDER

Both the parties are present. The parties were directed to file the additional paper book as per the orders of this Tribunal on 9th August 2016. The parties have complied with the same. In the meanwhile, it is represented that both the parties are in the process of negotiating a settlement of the disputes existing between them.

Call this matter on 3rd October 2016 for reporting settlement failing which the final arguments will go on in the main CP.

(R. VARDHARAJAN)

MEMBER (J)

(S.K. MOHAPATRA) MEMBER (T)

26th August, 2016 A.K. Arora